

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Customs Appeal No. 134 of 2010-DB

(Arising out of OIA-161/COMMR-A-/JMN/2009 Dated- 31/12/2009 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV))

Diamond Industries

346-349, 3rd Floor, Madhav Darshan,
Waghawadi Road, BHAVNAGAR,
GUJARAT

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar
Gujarat

.....Respondent

APPEARANCE:

Shri. Rahul Gajera, Advocate for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

Final Order No. A/ 10794 /2023

DATE OF HEARING: 05.04.2023
DATE OF DECISION:05.04.2023

Raju

When the matter was called, learned Counsel Shri. Rahul Gajera submitted a letter dated 04.04.2023. The appellant seeking withdrawal of the appeal. The appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**